

970  
Rajesh Kumar Singh

D.H.J.S

Director (Academics)/  
Chairperson (Officiating)



13/10/25  
DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

011-20892191, 011-28036502 (O)

Email: dja@nic.in

DJA/Trg./JO-24/Cyber Crimes/1985/2025/5027

13<sup>th</sup> October, 2025

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, East, KKD
4. The Ld. Principal District & Sessions Judge, North-West, Rohini
5. The Ld. Principal District & Sessions Judge, South, Saket
6. The Ld. Principal District & Sessions Judge, North-East, KKD
7. The Ld. Principal District & Sessions Judge, North, Rohini
8. The Ld. Principal District & Sessions Judge, Shahdara, KKD
9. The Ld. Principal District & Sessions Judge, South-West, Dwarka
10. The Ld. Principal District & Sessions Judge, West, THC
11. The Ld. Principal District & Sessions Judge, South-East, Saket
12. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RADC
13. The Ld. Principal Judge, Family Court (HQs), South-West, Dwarka, New Delhi.

Sub.: Orientation Course on Different Dimensions of Cyber Crimes for Mixed Group of DHJS & DJS Officers.

Respected Sir/Madam,

As per the approved Training Calendar for the year 2025, the Delhi Judicial Academy shall be conducting an 'Orientation Course on Different Dimensions of Cyber Crimes' for Mixed Group of DHJS & DJS Officers on 01<sup>st</sup> November, 2025 at the Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated in due course.

It is requested that nominated Judicial Officers posted in your district/ under your control, may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. along with documentary proof.

The nominated Judicial Officers may kindly be advised not to list any judicial work for 01<sup>st</sup> November, 2025, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

Encl.: As above

(Rajesh Kumar Singh)

DJC (Judicial)

PD 45J (West) officiating  
13/10/2025

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569

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)**

No. 27949-27961 **TIS HAZARI COURTS : DELHI**  
/JOTP/Gaz./PDJ West/2025

Dated Delhi the 14/10/20

Copy forwarded for information and necessary compliance to :-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
4. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The Office of CJM, West District, Tis Hazari Courts, Delhi.
6. For uploading on LAYERS.
7. For uploading on Centralized Website through LAYERS

  
(Ajay Gupta)

Officer-In-charge (Judicial Branch)/  
District Judge (Commercial Court)-05  
For Principal District & Sessions Judge (West)

## Annexure 'A'

**Nomination List for  
Orientation Course on Different Dimensions of Cyber Crimes  
for mixed group of DHJS & DJS Officers  
on  
01<sup>st</sup> November, 2025**

| Sl. No.     | Name of Officer           | Present Posting                   | No | District   | Place of Posting |
|-------------|---------------------------|-----------------------------------|----|------------|------------------|
| <b>DHJS</b> |                           |                                   |    |            |                  |
| 1           | Mr. Rajeev Bansal         | Member Secretary                  |    |            | DSLSA            |
| 2           | Mr. Lal Singh             | District Judge (Commercial Court) | 1  | South-East | Saket            |
| 3           | Mr. Sanjeev Kr. Malhotra  | District Judge (Commercial Court) | 8  | Central    | THC              |
| 4           | Ms. Kiran bansal          | District Judge (Commercial Court) | 2  | Shahdara   | KKD              |
| 5           | Ms. Ravinder Bedi         | District Judge (Commercial Court) | 12 | Central    | THC              |
| 6           | Mr. Shailender Malik      | Special Judge (PC Act) (CBI)      | 21 |            | Rouse Avenue     |
| 7           | Mr. Gautam Manan          | POIT                              | 2  |            | Rouse Avenue     |
| 8           | Mr. Devendra Kumar Sharma | District Judge (Commercial Court) | 3  | Central    | THC              |
| 9           | Mr. Sonu Agnihotri        | District Judge                    | 4  | East       | KKD              |
| 10          | Mr. Ajay Garg             | ASJ (FTC) (POCSO)                 |    | South      | Saket            |
| 11          | Ms. Gomati Manocha        | District Judge                    | 2  | North-East | KKD              |
| 12          | Ms. Neha                  | ASJ                               | 6  | New Delhi  | PHC              |
| 13          | Mr. Virender Kumar Kharta | ASJ (FTC)                         | 2  | Central    | THC              |
| 14          | Mr. Kumar Rajat           | ASJ                               | 7  | Shahdara   | KKD              |
| 15          | Mr. Dinesh Kumar          | ASJ (SC-POCSO)                    |    | South      | Saket            |
| 16          | Ms. Aanchal               | District Judge                    | 3  | North      | Rohini           |
| 17          | Dr. Pankaj Sharma         | PO MACT                           | 2  | Central    | THC              |
| 18          | Mr. Vishal Pahuja         | ASJ (SC-RC)                       | 1  | West       | THC              |
| 19          | Mr. Pawan Kumar           | ASJ                               | 6  | South      | Saket            |
| 20          | Mr. Ankur Jain-II         | District Judge                    | 2  | Shahdara   | KKD              |
| 21          | Mr. Shiv Kumar            | District Judge                    | 2  | West       | THC              |
| 22          | Dr. Yadvender Singh       | District Judge                    | 2  | South      | Saket            |
| 23          | Mr. Anil kumar paswan     | District Judge                    | 7  | South-East | Saket            |
| 24          | Mr. Manoj Kumar Sharma    | District Judge                    | 7  | West       | THC              |
| 25          | Mr. Deepanker Mohan       | District Judge                    | 4  | Shahdara   | KKD              |
| 26          | Mr. Ashish Rastogi        | ASJ-cum-ASJ (Electricity)         | 5  | East       | KKD              |
| 27          | Mr. Sudeep Raj Saini      | PO MACT                           | 2  | South-West | Dwarka           |
| 28          | Ms. Riya Guha             | Judge, Family Court               | 3  | Shahdara   | KKD              |
| 29          | Ms. Babita Puniya         | ASJ (FTSC) (POCSO)                | 2  | West       | THC              |
| 30          | Ms. Goma Dabas Gupta      | District Judge                    | 6  | West       | THC              |
| 31          | Mr. Hem Singh             | District Judge                    | 1  | East       | KKD              |
| 32          | Mr. Gaurav                | District Judge                    | 1  | Shahdara   | KKD              |
| 33          | Mr. Vaibhav Mehta         | Promotee DHJS                     |    |            |                  |
| 34          | Ms. Swati Sharma          | Promotee DHJS                     |    |            |                  |
| <b>DJS</b>  |                           |                                   |    |            |                  |
| 35          | Ms. Neetu Nagar           | ACJM                              | 6  |            | Rouse Avenue     |
| 36          | Ms. Shruti Chaudhary      | JSCC-cum-ASCI-cum-GJ              | 2  | West       | THC              |

| Sl. No. | Name of Officer          | Present Posting                        | No | District   | Place of Posting |
|---------|--------------------------|----------------------------------------|----|------------|------------------|
| 37      | Mr. Paras Dalal          | ACJM                                   | 1  |            | Rouse Avenue     |
| 38      | Mr. AJAY SINGH PARIHAR   | ACJ-cum-CCJ-ARC                        |    | North      | Rohini           |
| 39      | Ms. Gita                 | JM First Class (Mahila Court)          | 4  | Central    | THC              |
| 40      | Ms. Apoorva Rana         | JM First Class (Mahila Court)          | 3  | South-West | Dwarka           |
| 41      | Ms. Deeksha Sethi        | JM First Class                         | 8  | South-West | Dwarka           |
| 42      | Ms. Richika Tyagi        | DJS Officer                            |    | Central    | THC              |
| 43      | Mr. Ompal Shokeen        | Full Time Secretary, DLSA              |    | East       | KKD              |
| 44      | Mr. Akhil Malik          | JM First Class                         | 2  | Shahdara   | KKD              |
| 45      | Mr. Ankit Karan Singh    | JM First Class                         | 8  | West       | THC              |
| 46      | Ms. Devanshi Janmeja     | JM First Class                         | 4  | South-East | Saket            |
| 47      | Ms. Disha Singh          | JM First Class (Mahila Court)          | 2  | North      | Rohini           |
| 48      | Ms. Neha Goel            | JM First Class (Mahila Court)          | 2  | North-West | Rohini           |
| 49      | Ms. Kanika Handa         | JM First Class (NI Act)                | 4  | South-East | Saket            |
| 50      | Ms. Nandini Garg         | JM First Class (Digital Traffic Court) |    | South-East | Saket            |
| 51      | Ms. Vidushi Garg         | JM First Class (Digital Traffic Court) |    | New Delhi  | PHC              |
| 52      | Ms. Kamaldeep Kaur       | JM First Class (Digital Traffic Court) |    | South      | Saket            |
| 53      | Mr. Rangat Ghirra        | Relieving JMFC/Civil Judge             |    | Central    | THC              |
| 54      | Mr. Bhagwat Prasad Meena | Relieving JMFC/Civil Judge             |    | Central    | THC              |